

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 33 of 2015

Dated :09<sup>th</sup> October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.T. Munikrishnaiah, Technical Member

In the matter of :

State Load Despatch Centre, Gujarat Energy  
Transmission Corporation Ltd.

...Appellant(s)

Versus

Gujarat Electricity Distribution Co. Ltd. &Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr.M. G. Ramchandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Hemant Singh  
Mr. Tushar Nagar  
Ms. Meghana Aggarwal a/w  
Mr. S.R. Pandey  
Mr. S.T. Anada (Reps.) for R.1

ORDER

List the matter on 06.11.2015.

(T. Munikrishnaiah)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*